

**CERTIFICATE TO BE FURNISHED BY THE EMPLOYER/
HEAD OF OFFICE/FORWARDING AUTHORITY**

1. Certified that the particular furnished by Shri/ Smt/ Kum _____ are correct and he/she possesses educational qualifications and experience mentioned in Annexure-I.
2. It is also certified that there is no vigilance/ disciplinary case either pending or being contemplated against him/her and vigilance clearance issued by CVO in the enclosed Annexure (II).
3. His/her integrity is certified.
4. No major or minor penalty was imposed on Shri/Smt/Kum _____ during the last 10 years period.
5. The up-to-date attested Photostat copies of ACR/APAR of last years (each Photostat copy of ACR/APAR should be attested) in respect of Shri/Smt/Kum _____ in enclosed herewith.

Seal & Signature of the Cadre Controlling Authority